

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

WEDNESDAY, THE 15TH DAY OF MAY,2020/25TH VAISAKHA, 1942

W.P(C) NO. 9943 OF 2020

PETITIONER:

STATE BANK OF INDIA SCHEDULED CAST/SCHEDULED TRIBE
EMPLOYEES WELFARE ASSOCIATION, REG: NO. T27/2001,
CHILD WELFARE COMPLEX, LMS COMPOUND, NOW AT
STATE BANK OF INDIA , LOCAL HEAD OFFICE, GROUND FLOOR
POOJAPURA, THIRUVANANTHAPURM-695012 REPRESENTED
BY ITS GENERAL SECRETARY RAMAPRASAD K.P

BY ADV.P.B.KRISHNAN

RESPONDENT/RESPONDENTS:

1. THE REGISTRAR, (SOCIETY)
REGISTRATION DEPARTMENT,
GOVT. OF KERALA, EAST FORT,
THIRUVANANTHAPURAM - 695023.
2. STATE BANK OF INDIA,
CORPORATE CENTRE, STATE BANK BHAVAN,
MADME CAMA ROAD, NARIMAN POINT,
MUMBAI- 400021 REPRESENTED BY ITS
CHIEF GENERAL MANAGER(HR) .
3. STATE BANK OF INDIA
LOCAL HEAD OFFICE,
POOJAPURA, THIRUVANANTHAPURAM- 695012,
REPRESENTED BY CHIEF GENERAL MANAGER.
4. NATIONAL FEDERATION OF STATE BANK OF INDIA
SC/ST EMPLOYEES, REG: NO. E/S184/2011,
SWAGOTA SQUIRE, 5TH FLOOR, ABC POINT,
G.S. ROAD, GAUHATI - 781005.
5. VELAYUDHAN K.S.,
MANAGER, CUSTOMER SERVICE
STATE BANK OF INDIA, LOCAL HEAD OFFICE,
POOJAPURA, THIRUVANANTHAPURAM - 695 012.

6. T.K. SOMAN
CHIEF MANGER, STATE BANK OF INDIA
REGIONAL BUSINESS OFFICE
STATE BANK OF INDIA, PATHANAMTHITTA- 689645.

BY GOVT.PLEADER SMT.VINITHA B. FOR R1
SRI.MURALI PURUSHOTHAMAN FOR R5 AND R6

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

ORDER

Admit. The learned Government Pleader accepts notice for the 1st respondent. Learned Standing Counsel accepts notice for respondents 2 and 3. Notice by e-mail to the 4th respondent. Sri.Murali Purushothaman accepts notice for respondents 5 and 6.

Post on 27.05.2020 along with W.P. (C).No.8764 of 2020 and W.P. (C) (Temp).No.104 of 2020 for counter affidavit of the Bank and respondents 5 and 6.

GOPINATH P., JUDGE

OKB

APPENDIX

PETITIONERS EXHIBITS:

EXHIBIT-P1. TRUE COPY OF THE BYE LAW OF THE PETITIONER SOCIETY

EXHIBITS-P2. TRUE COPY OF THE BYE LAW OF THE 4TH RESPONDENT NATIONAL FEDERATION

EXHIBITS-P3. TRUE COPY OF LETTER DATED 24.09.2017 ADDRESSED TO THE 3RD RESPONDENT.

EXHIBITS-P4. TRUE COPY OF THE DATED 09.07.2019 ADDRESSED TO THE 4TH RESPONDENT.

EXHIBITS-P5. TRUE COPY OF THE LETTER NO SEWA /KC/83-2019-2020 DATED 18.01.2020 ADDRESSED BY THE PETITIONER TO 3RD RESPONDENT.

EXHIBITS-P6. TRUE COPY OF LETTER NO SEWA/KC/82-2019-2020 ADDRESSED BY THE PETITIONER TO THE 3RD RESPONDENT DATED 18.01.2020

EXHIBITS-P7. TRUE COPY OF THE LETTER NO SEWA/KC/87-2019-2020 ADDRESSED TO THE 3RD RESPONDENT DATED 20.01.2020

EXHIBITS-P8 TRUE COPY OF THE LETTER NO SEWA/KC/89- 2019-2020 ADDRESSED TO THE 2ND RESPONDENT DATED 22.01.2020

EXHIBITS-P9. TRUE COPY OF THE LETTER NO SEWA/KC/103-2019-2020 ADDRESSED TO THE 2ND RESPONDENT DATED 24.2.2020

EXHIBITS-P10. TRUE COPY OF THE LETTER NO SEWA/KC/112-2019-2020 ADDRESSED TO THE 1ST RESPONDENT

EXHIBITS-P11. TRUE COPY OF THE LETTER NO NF/CIR-16/20-21/1 ISSUED BY THE 4TH RESPONDENT TO THE 3RD RESPONDENT DATED 20/1/2020

EXHIBITS-P12. TRUE COPY OF THE RESOLUTION DATED 01.03.2020 OF THE EXECUTIVE COMMITTEE OF THE PETITIONER ASSOCIATION

EXHIBITS-P13. TRUE COPY OF THE LETTER DATED 10.03.2020 ADDRESSED TO THE 2ND RESPONDENT BY THE 4TH RESPONDENT.

EXHIBITS-P14. TRUE COPY OF THE LETTER NO SEWA/KC/114-2019-2020 ADDRESSED BY THE PETITIONER TO THE 2ND RESPONDENT DATED 9.3.2020

EXHIBITS-P15. TRUE COPY OF LETTER DATED 09.03.2020 ISSUED BY THE 2ND RESPONDENT

EXHIBITS-P16. TRUE COPY OF LETTER DATED 12.03.2020 ADDRESSED BY CHIEF GENERAL MANAGER HR TO THE 3RD RESPONDENT

EXHIBIT P17- TRUE COPY OF THE OM NO 10/16/2011-WELFARE (SCT-(B) ISSUED BY DEPARTMENT OF FINANCIAL SERVICES DATED 22.8.2013

EXHIBIT P 18- TRUE COPY OF THE INTERIM ORDER DATED 19.3.2020 PASSED IN WP 8764/2020

EXHIBIT P 19- TRUE COPY OF THE LETTER DATED 22.4.2020 FORWARDING THE ORDER DATED 16.4.2020 PASSED BY THE 3RD RESPONDENT.

EXHIBIT P 20- TRUE COPY OF THE INTERIM ORDER DATED 21.4.2020 PASSED IN WP (TMP 104/2020 BY THIS HON'BLE COURT.